GOVERNMENT OF INDIA MINISTRY OF PORTS. SHIPPING AND WATERWAYS

LOK SABHA UNSTARRED QUESTION NO. 3242

ANSWERED ON 08.08.2025

"HARIT SAGAR" GREEN PORT GUIDELINES

3242. SHRI MUKESHKUMAR CHANDRAKAANT DALAL:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state: पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) the specific measures that are included in the "HaritSagar" Green Port Guidelines;
- (b) the manner in which the implementation of these guidelines is expected to impact environmental sustainability and pollution control in port operations;
- (c) the steps taken by the Government to ensure compliance with the "HaritSagar" guidelines among various ports across the country;
- (d) the manner in which the Government plans to monitor and evaluate the effectiveness of these guidelines in achieving their pollution reduction goals; and
- (e) the collaborative efforts being made with stakeholders in the shipping and maritime industry to promote green practices at ports?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) The "HaritSagar" Green Port Guidelines, issued by the Ministry of Ports, Shipping and Waterwaysoutline specific measures to promote environmental sustainability across Major Ports. These include increasing green cover, electrification of port equipment and vehicles, adoption of renewable energy, provision of shore-to-ship power supply, promotion of coastal shipping, improved waste and effluent management, marine ecosystem protection, and use of energy-efficient infrastructure. The guidelines also call for green hydrogen infrastructure, rainwater harvesting, and incentives for green shipping practices.

- (b) Implementation of these guidelines is expected to significantly reduce carbon emissions, enhance energy and water efficiency, and improve air and water quality at ports. Shore-to-ship power and green refueling infrastructure will minimize air and water pollution from vessels at berth, while green belts and energy-efficient technologies will contribute to ecosystem vitality and pollution control.
- (c) & (d) To ensure compliance, all Major Ports are mandated to prepare action plans with timelines for implementation of Environmental Performance Indicators (EPIs). These plans include installation of real-time monitoring systems for air, water, noise, and effluents, as well as independent annual environmental audits.
- (e) The guidelines emphasize active collaboration with stakeholders, including terminal operators, shipping lines, logistics providers, government agencies, and private entities. Incentives such as priority berthing and fee rebates are encouraged for vessels and operators using cleaner fuels or electric equipment. The Ministry also provides financial incentives in the form of VRC rebates for promoting Coastal Shipping, VRC rebates for vessels using cleaner fuels, shipbuilding financial assistance for the shipyards for construction of hybrid and Green vessels etc., in order to ensure seamless transition from the conventional to green and sustainable mode of operations.
